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the orderly creation of capathat cities during the Fifth Plan will be facilitated, if the industries in which capacities are needed are periodically identified and published for the information of entrepreneurs. It is, therefore, proposed to indicate the scope for licensing in different industries through a detailed industry-wise review every year and bring out annual licensing guidelines which will not only list the specific industries but also endeavour to provide information as to the status of the industry and the preferred economic size, technology, location and other considerations which will govern licensing decisions in particular industries. This in formation, it is hoped will provide the necessary guidance, particularly to new entrepreneurs to frame their investment intentions realistically and put in application which will be acceptable to Government and are capable of being processed speedily.

NATIONAL STATUS FOR AZAD HIND FOUZ MARCHING SONG

680. SHRI SASANKASEKHAR SANYAL: Will the Minister of HOME AFFAIRS be pleased to state whether Government of India have considered the desirability of giving the Status of a national song to the Azad Hind Fouz marching song beginning with Kadam Kadam Barahe jao?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : No Sir.

NATIONALISATION OF TEA AND OTHER PLANTATIONS

681. SHRI HIMMAT SINGH : Will the Minister of PLANNING be pleased to state :

(a) whether he made a statement recently that tea and other plantations in India would be nationalised; and

(b) if so, whether the statement reveals an officially accepted policy of Government or does it represents his personal views?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) No, Sir. (b) The question does not arise.682. [Transferred to the 15th May, 1973]

to Questions

COMMUNAL RIOTS

683. SHRI JAGDISH PRASAD MATHUR :

SHRI PREM MANOHAR : DR. D. K. PATEL :

SHRI SHYAM LAL YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of communal riots which took place during the last three years State-wise; and

(b) the number of persons prosecuted in connection with these riots State-wise, the number of persons against whom the cases were subsequently withdrawn Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA): (a) According to the information available with the Central Government from its own sources the number of incidents of communal violence State-wise during the years 1970, 1971 and 1972 is attachedj(Annexure 'I). [See Appendix LXXXIV, Annexure No. 38]. These incidents may or may not amount to 'riots' as defined in the Indian Penal Code.

(b) Information in regard to the number of cases arising out of communal incidents ending in conviction, acquittal or discharge including the number of persons involved in these cases obtained from State Governments for the years 1970 to 1972 is attached (Annexure II to IV). [See Appendix LXXXIV Annexure No. 39]. Information in regard to the number of persons against whom cases were subsequently withdrawn is being ascertained.

महाराष्ट्र में सूखे के संबंध में दीर्घ-कालीन योजनाएं

684. श्री पंढरीनाथ सीतारामजी पाटिल क्या **योजना** मती यह बताने की क्रुपा करेंगे कि :